

- (b) if so, the details thereof and the time by which the demerger likely to take place;
- (c) whether there are allegations that the merge helped in thriving of private airlines; and
- (d) if so, the details thereof and the action taken/being taken against those responsibilities therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL) : (a)  
No, Sir.

- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.

**Aircraft crashes in the country**

2614. MS. SUSHILA TIRIYA : Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of aircraft crashes in the country during the last three years;
- (b) the number of pilots died in these crashes during the last three years;
- (c) whether the aircraft used for flights have become too old and outdated for such services;  
and
- (d) if so, the steps being taken to replace the outstand aircrafts?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL) : (a)  
There were 16 accidents to Indian Civil Registered aircraft during the last three years.

- (b) Total 15 number of pilot and co-pilot died in these crashes during the last three years.
- (c) No, Sir. Aircraft are maintained as per laid down requirements.
- (d) Does not arise.

**Bilateral investment treaties**

2615. SHRI PRAKASH JAVADEKAR : Will the Minister of FINANCE be pleased to state: